

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 214
IA No. 229/JPR/2022
CP No. (IB)- 41/94(1)/JPR/2021
Under Section 94(1) of IBC, 2016**

In the matter of:

Mrs. Neelam Jindal through RP Vishnu Upadhyay ...Applicant/Debtor

Due to paucity of time, the matter could not be taken up. Post the matter to 09.11.2022.


Sd -

**(Prabhu Dayal Sewda)
Court Officer**

September 29, 2022